Skirmishes between CISF and staff of PSUs

1595. SHRI T.K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that frequent skirmishes take place between the Central Industrial Security Force (CISF) and the staff of Public Sector Undertakings (PSUs);
 - (b) if so, the number of such incidences in the year ending 2012-13; and
 - (c) whether withdrawal of such force is being contemplated by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) It is not correct to say that there are frequent skirmishes between CISF and the staff of Public Sector Undertakings (PSUs). During the year ending 2012-2013, only two such cases have been reported, which took place in the lawful discharge of duty by the CISF and were promptly and peacefully settled. Such isolated incidents do not warrant withdrawal of CISF.

Safety of women travellers in Delhi

1596. SHRI KALPATARU DAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per a survey, Delhi happens to be a dreadful place for solo women travellers;
 - (b) if so, the status of such an apprehension among women;
- (c) whether around 90 per cent of women in Delhi feel worried over their safety when they travel alone;
- (d) whether Government has taken some measures to dispense this belief among women; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (e) No such survey or study is in the notice of Delhi Police. However, the Government has taken the following measures for safety and security of women travellers in Delhi:

- 1. 24X7 Women's Help Desks have been created in all police stations to attend to women complainants.
- Details of the drivers and telephone numbers of the owner of the bus, all helpline number and registration number of vehicles are displayed at a conspicuous place inside the public transport vehicles.
- 3. 26 Ladies Special services routes are being operating by DTC during the peak hours.
- No jurisdictional dispute is allowed to delay the police response on a complaint.
- One Spl. CP is working as Nodal Officer for Delhi to interact with women NGOs on the last Friday of every month.
- 6. Police Helpline '100' is functioning with increased lines from 60 to 100. Women help line '1091' is also functioning with increased lines from 4 to 10.
- Special checking at Metro Stations and Railway Stations for safety and 7. security of women commuters.
- In the year, 2014 (upto 30th June) a total of 8124 girls/women were imparted self defence training.
- 9. Instructions are issued to BPOs and reviewed from time to time to ensure that women employees are not made to travel alone with the cab driver.
- 10. Delhi Police has also established Anti-Human Trafficking Units (AHTUs) in all Districts and has formulated SOP (Standard Operating Procedure) in respect of missing children which mandates the prompt registration of FIRs in respect of missing children and proper follow up of investigation of these cases.

Low conviction rate in cases of crime against women in Delhi

1597.SHRI KALPATARU DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is an increase in crimes against women in the capital city Delhi and its NCR region, while the conviction rate is low, as per media reports;